

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/44(KB)2024
IN
C.A.(CAA)/224(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

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| IN THE MATTER OF | G.L. & SONS (M & P) PRIVATE LIMITED |
| UNDER SECTION | SEC. 230-232, SEC 234 |

Appearance (via video conferencing/physically)

Mr. Sandip K. Kejriwal, PCS] For the Petitioner, G. L. & Sons (M & P) Pvt. Ltd

ORDER

1. Ld. Authorised Representative appearing on behalf of the petitioner present. None appears on behalf of the RD.
2. Therefore, list this matter for further consideration on **20.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.